

Government of Jammu and
Kashmir

LAW DEPARTMENT



ALPHABETICAL LIST OF
STATE ACTS AS ON
JULY 2010

	Contingency Fund Act	1957	XXIV
	Contract Act	1977 Svt.	IV
	Control of Building Operations Act	1988	XV
	Court Fees Act	1977 Svt.	VII
	Court of Wards Act	1977 Svt.	LII
	Criminal Law (Amendment) Act	1993 Svt.	I
	Criminal Law (Amendment) Act	1958	
	Criminal Law (Amendment) Act	1983	X
	Customs Act	1958	
D	Debtors Relief Act	1976	XV
	Deputy Speakers's and Deputy Chairman's (Emolument) Act	1956	XXII
	Displaced Persons (Permanent Settlement) Act	1971	X
	Dowry Restraint Act	1960	XXXVI
	Delegation of Powers Act	1990	
	Delivery of Books and Newspapers (Public Libraries) Act	1961	XIII
	Deputy Minister's Salaries and Allowances Act	1957	VI
	Destruction of Records Act	1977	XII
	Development Act	1970	XIX
	Dissolution of Muslim Marriages Act	1999	X
E	Easements Act	1977 Svt.	XIV
	Education Act	1984	XI
	Electricity Act	2010	
	Electricity (Duty) Act	1963	XI
	Electricity (Supply) Repeal Act	2004	
	Employees Provident Fund Act	1961	XV
	Emergency Relief Act	1960	XIII
	Entertainment Duty Act	1959	XXVIII
	Entertainment Tax (Cinematography Shows) Act	1962	XXIII
	Entry Tax on Goods Act	2000	IV
	Epidemic Diseases Act	1977	XVI
	Evacuees (Administration of Property) Act	2006 Svt.	VI
	Evacuees (Administration of Property) (Validation of Orders , Proceedings and Acts) Act, 1958	1958	IV
	Evidence Act	1977 Svt.	XIII
	Excise Act	1958	
	Extraction of Resin Act	1988	
F	Fatal Accidents Act	1977 Svt.	XVII
	Ferry Boats Control Act	1971	XVIII
	Fiscal Responsibility and Budget management Act, 2006		
	Fire Force Act	1967	XXII
	Fisheries Act	1960 Svt.	
	Flood Control Act	1986 Svt.	I
	Flood Plan Zones (Reg and Development) Act	2005	
	Forest Act	1987 Svt.	II
	Forest (Conservation) Act	1997	XXX
	Forest (Protection) Force Act	2001	VI
	Forest (Sale of Timber) Act	1987 Svt.	III
	Fruit Nurseries (Licensing) Act	1987	XXII
G	General Clauses Act	1977 Svt.	XX
	General Sales Tax Act	1962	XX
	Gift Goods (Unlawful Possession) Act	1963	XL
	Good Conduct Prisoners (Temporary Release) Act	1978	VII
	Government Gazette Act	1945 Svt.	XII
	Government Servants (Held in Detention) Act	1956	XV
	Grant of Permit for Resettlement in (Permanent Return to		

	the State) Act	1982	
	Guardian and Wards Act	1977 Svt.	XIX
H	Habitual Offenders (Control and Reform) Act	1956	XI
	Handicrafts (Quality Control) Act	1978	IV
	Heritage Conservation and Protection Act	2010	
	Highways Act	2007 Svt.	XXVII
	Hindu Adoption and Maintenance Act	1960	II
	Hindu Disposition of Property Act	1997 Svt.	XVI
	Hindu Inheritance (Removal of Disabilities) Act	1997 Svt.	XVIII
	Hindu Marriage Act	1980	IV
	Hindu Marriage (validation of Proceedings) Act	1963	XVI
	Hindu Minority and Guardianship Act	1957	VII
	Hindu Succession act	1956	XXXVIII
	Hindu Widows Re-marriage and Property Act	1989 Svt.	XXIX
	Home Guards Act	2006 Svt.	III
	Homeopathic Practitioners Act	2003	VIII
	Housing Board Act	1976	VII
	Houses and Shops Rent Control Act	1966	XXXIV
I	Identification of Prisoners Act	1994 Svt.	IV
	Immovable Properties Requisitioning Orders (Validation) Act	2009 Svt.	V
	Industrial Establishment (National and Festival) Holidays Act	1974	
	Infant Marriages Prevention Act	1985 Svt.	I
	Inspector General of police (Change in Designation)	2001	
	Instrument (Control of Noises) Act	1959	VII
	Irrigation Act,	1978	X
	Islamic University of Science and Technology Kashmir Act	2005	
J	Judicial Officers Protection Act	1971 Svt.	
	Juvenile Justice Act	1997	VIII
	Juvenile Smoking Act	1986 Svt.	II
K	Kacharai Act	2011 Svt.	XVIII
	Kar-i-Sarkar Rules (Repeal) Act	1996 Svt.	VIII
	Kashmir Valley Embankment Act	1992 Svt.	VIII
	Khadi and Village Industries Board Act	1965	XVI
	Kuth (Repeal) Act	2002	XXXV
L	Ladakh Autonomous Hill development Council Act	1997	XXXI
	Ladakh Budhists Succession to Property Act	2000 Svt.	XVIII
	Lambardari Act	1972 Svt.	X
	Land Acquisition Act	1990 Svt.	X
	Land Improvement Schemes Act	1972	XXIV
	Land Revenue Act	1996 Svt.	XII
	Land Revenue (validation of Orders, Proceedings and Acts) Act	1988	XIV
	Land Revenue (Validation) Act	1998	
	Land Grants Act	1960	XXXVIII
	Legal Representatives suits Act	1977 Svt.	XXII
	Legal Services Authorities Act	1997	VII
	Legal Practitioners (Fees) Act	1988 Svt.	VII
	Legislative Assembly Speakers Emoluments Act	1956	IV
	Legislative Council Chairman's Emoluments Act	1962	XXVIII
	Legislature (Prevention of Disqualification) Act	1962	XVI
	Legislature Proceedings (Protection of Publication) Act	1960	XXXVII
	Levy of Tolls Act	1995 Svt.	VIII
	Levy of Tolls (Validation) Act	2000	
	Limitation Act	1995 Svt.	IX

	Livestock Improvement Act	1996 Svt.	XXIII
	Local authorities Loans Act	1997 Svt.	VI
	Lunacy Act	1977 Svt.	XXV
M	Majority Act	1977 Svt.	XXVI
	Medical Registration Act	1998 Svt.	IV
	Medical Termination of Pregnancy Act	1974	
	Migrant Immovable Property (Preservation, Protection and Restraint on Sales) Act	1997	
	Migrants (Stay of Proceedings) Act	1997	
	Ministers and Ministers of State Salaries Act	1956	XXII
	Ministers and Presiding Officers Medical Facilities Act	1975	XXII
	Motor Spirit (Taxation of Sales) Act	2005 Svt.	V
	Motor Vehicles Taxation Act	1957	XXVI
	Mulberry Protection Act	2006 Svt.	X
	Municipal Act	2000	XX
	Municipal Corporation Act	2000	XXI
	Muslim Dower Act	1977 Svt.	XLIV
	Muslim Marriages Registration Act	1981	XXIII
	Muslim Personal Law (Shariat) Application Act	2007	
N	Namdha Quality Control Act	2010 Svt.	VI
	National Defence Fund Donation of Immovable (Property Exemption from Stamp Duty and Registration) Act	1963	V
	Nationalisation of Forest working Act, 1987	1987	VII
	Natural Calamities Destroyed Areas Improvement Act	2011 Svt.	XXXVIII
	Newspapers (Incitement of offences) Act	1971 Svt.	
	Nursing Homes and Clinical Establishments (Registraion and Licensing) Act	1963	XXXIX
	Nurses, Midwives and Health Visitors Registration Act	1956	XLI
O	Octroi (Repeal) Act	1987	XII
	Officials Secrets Act	1977 Svt.	XLIII
	Opium Smoking Act	2011 Svt.	XXXVIII
	<u>ORDINANCES</u>		
	Collective Fines Ordinance	1999 Svt.	V
	Drugs (Control) Ordinance	2006 Svt.	VI
	Egress and Internal Movement (Control) Ordinance	2005 Svt.	V
	Enemy Agents Ordinance	2005 Svt.	VIII
	Essential Services (Maintenance) Ordinance	2001 Svt.	IX
	Hoarding and Profiteering Prevention Ordinance	2000 Svt.	XIX
	Realization of Share of Produce Ordinance	2005 Svt.	I
	Police Enhanced Penalties Ordinance	2005 Svt.	III
	Prevention of Corruption Ordinance	2001 Svt.	IV
	Public Servants Transfer of Immovable Property (Restriction) Ordinance	2004	XXX
	Restoration of Property Ordinance	2004 Svt.	XXIX
P	Panchayati Raj Act	1989	IX
	Partition Act	1977 Svt.	XXX
	Partnership Act	1996 Svt.	V
	Passengers Taxation Act	1963	XII
	Permanent Residents Certificate (Procedure) Act	1963	XIII
	Persons with Disabilities (Equal Opportunities , Protection Of Rights and Full Participation) Act	1998	
	Pharmacy Act	2011 Svt.	LIII

	Plant Disease and Pests Act	1973	XIV
	Plyboard Industries (Acquisition of Shares and of the Undertakings) Act	1987	VI
	Poisons Act	1977 Svt.	XXXIV
	Police Act	1983 Svt.	II
	Preservation of Specified Trees Act	1969	V
	Prevention of Beggary Act	1960	XL
	Prevention of Black Marketing and Maintenance of Essential Commodities Act	1988	XXV
	Prevention of Corruption Act	2006 Svt.	XIII
	Prevention of Cruelty to Animals Act	1990 Svt.	XIII
	Prevention of Defacement of Property Act	1985	XIX
	Prevention of Fragmentation of Agricultural Holdings Act	1960	XXV
	Prevention of State Honour Act	1979	X
	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	XXIII
	Preconception and Prenatal Sex Selection(Prohibition and Regulation) Act	2002	
	Prevention of Ribbon Development Act	2007 Svt.	XXVI
	Prevention of Rum Rasum Act	1997 Svt.	I
	Prevention and Suppression of Sabotages Activities Act	1965	XXII
	(Prevention of Unfairmeans) Examination Act	1987	XX
	Prisoners Act	1977 Svt.	XXXIII
	Prisons Act	1977 Svt.	XXXI
	Private Colleges(Regulation and Control) Act	2002	
	Prize Competition Act	1956	XII
	Probate and Administration Act	1977 Svt.	XXIX
	Probation of Offenders Act	1966	XXXVII
	Professions, Trades, Callings and Employment Tax (Repeal) Act	1983	VIII
	Professions, Trades, Callings and Employment Tax Act	2005	IX
	Prohibition on Manufacture of Specified Copper Utensils (By Machine) Act	2006	
	Prohibition of Conversion of Land and Alienation of Orchards Act	1975	VIII
	Prohibition of Smoking (Cinema and Theatre Halls) Act	2009 Svt.	XVIII
	Prohibition of Smoking and Non-Smokers Health Protection In Public Service Vehicles Act	1997	XX
	Prohibition of Sale of Meat and liquor in Vaishno Devi And Katra	1989 Svt.	
	Prohibition of Sale of Meat and Liquor in Purmandal and Uttarbani	1968 Svt.	
	Protection of Human Rights Act	1997	
	Protection of Women from Domestic Violence Act	2010	
	Provident Fund Act	1998 Svt.	XXII
	Public Gambling Act	1977 Svt.	XXVIII
	Public Men and Public Servants Declaration of Assets and Other Provisions Act	1983	V
	Public Premises (Eviction of Unauthorised Occupants) Act	1988	XVII
	Public Prostitutes Registration Rules	1977 Svt.	
	Public Property (Prevention of Damage) Act	1985	XX
	Public Safety Act	1978	VI
	Public Servants (Inquiries) Act	1977 Svt.	XXVIII
R	Ranbir Penal Code	1989 Svt.	XII
	Registration Act	1977 Svt.	XXXV
	Registration (Amendment and Validation of Transfer of Property) Act	1955	VI
	Registration of Contractors Act	1956	XVI

	Registration of Deeds (Validation) Act	1956	XXI
	Registration of Deeds (Validation) Act	2008 Svt.	VI
	Registration of Deeds (Validation) Act	1968	XXXIII
	Registration of Deeds (Validation) Act	1976	I
	Registration of Deeds (Validation) Act	1985	IX
	Registration of Tourist Trade Act	1978	IX
	Regulation of Accounts Act	2001 Svt.	XIV
	Religious Endowment Act	1977 Svt. L	
	Representation of People Act	1957	IV
	Requisition and Acquisition of Immovable Property Act	1968	XXXV
	Reservation Act	2004	XIV
	Restitution of Mortgaged Property Act	1976	XIV
	Right of Prior Purchase Act	1993 Svt.	II
	Right to Information Act	2009	
S	Saffron Act	2007	
	School Education Act	2002	XXI
	Self Reliant Cooperative Act	1999	XII
	Shri Mata Vaishno Devi Shrine Act	1988	XVI
	Shri MataVaishno Devi University Act	1999	XVI
	Shri Amarnath ji Shrine Act	2000	
	Special Security Group Act	2000	VI
	Specified Wakafs and Specified Wakafs Properties (Management and Regulation) Act	2004	VIII
	Standard of Weights and Measures (Enforcement) Act	1997	XXXVII
	State Agricultural produce and Marketing(Regulation) Act	1997	
	State Board of Technical Education Act	2002	
	State Buildings Act	1976 Svt.	
	State Commission for Backward Classes Act	1997	
	State Commission for Women Act	1999	
	State Finance Commission Act	2006	
	State Forest Corporation Act	1978	XII
	State Press and Publication Act	1989 Svt.	I
	State Subordinate Services Recruitment Board (Repeal) Act	1987	XVIII
	State Subordinate Services Recruitment Board Act	1990	
	State Sheep and Sheep Products Development Board Act	1979	IX
	State Town Planning Act	1963	XX
	State Village and Town Patrol Act	1959	XXIV
	Succession Certificate Act	1977 Svt.	XXXIX
	Succession (Property Protection) Act	1977 Svt.	XXXVI
	Suits Valuation Act	1977 Svt.	XXXVIII
	Supersession of Town Area Committees Act	1971	XX
	Suppression of Indecent Advertisement Act	2003 Svt.	IX
T	Tenancy Act	1980 Svt.	II
	Tenancy (Stay of Ejectment Proceedings) Act	1966	XXXIII
	Town Area Act	2011 Svt.	XVII
	Town Area Committee Sopore (Imposition of Dharat Taxes and Fees Validation) Act	1969	XX
	Timber (Prohibition on Export and Movement)	1990	
	Transplantation of Human Organs Act	1997	
	Town Area Committee Anantnag (Members Continuance Validation)Act	1971	XX
	Transfer of Land (Validating) Act	2011 Svt	XXVI
	Transfer of Property Act	1977 Svt.	XLII
	Treasure Trove Act	1954 Svt.	
	Trust Act	1977 Svt.	XLI
U	Kashmir and Jammu Universities Act	1969	XXIV
	Urban Immovable Property Tax (Repeal and Saving) Act	2002	

	Urban Property (Ceiling) Act	1971	XII
	Usurious Loans Act	1977 Svt.	XLVII
V	Vaccination Act	1967	XXI
	Value Added Tax Act	2005	
	Vegetable Seeds Act	2009 Svt.	XII
	Venereal Diseases Act	2000 Svt.	XXI
	Village Panchayat Act	1958	XXIII
	Village Panchayat (Extension of Term and Validation) Act	1975	XIV
	Village Panchayat (Levy of Dharat) Validation Act	2011 Svt.	XXVII
	Village Sanitation Act	1990 Svt.	V
W	Wakafs Act	2001	
	Water Mills (Jandar and Gharat) Act	1989 Svt.	XVII
	Weights and Measures Enforcement Act	1978	XL
	Water Supply Act	1963	XXI